Annexure-5

Name of the corporate debtor: Inka Foods Pvt.Ltd. : Date of commencement of liquidation: 10.01.2020 ; List of stakeholders as on: 15.03.2021

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax Officer, Ward: Baddi	ITO	NA	04.02.2020	16,48,738	1648738	Income tax dues and Interest thereon		Not mentioned in claim form	100%					
					16,48,738	**16,48,738**									

Annexure-6

Name of the corporate debtor: Inka Foods Pvt.Ltd. : Date of commencement of liquidation: 10.01.2020 ; List of stakeholders as on: 15.03.2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	**HPSEB Ltd.**	**U40109HP2009SG031255**	**10.03.2021**	**2,21,79,965**	**2,21,79,965**	**oc, Electricity Dues**		**Yes**				**adjusted**		**2,21,79,965**	**claim received after time, will apply to AA for direction**
			Total	**2,21,79,965**	**2,21,79,965**										